

grant of permission would not be appropriate

[*Translation*]

Telephone Nigams under the purview of Consumer Protection Act, 1986

3649 SHRI PYARELAL KHANDELWAL Will the Minister of COMMUNICATIONS be pleased to state

(a) whether Government contemplate to bring Telephone Nigams also under the purview of Consumer Protection Act, 1986.

(b) if so, when, and

(c) whether a demand to this effect has also been made by consumer forums?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA) (a) The Department of Telecommunications, including the Mahanagar Telephone Nigam is already covered by the Consumer Protection act, 1986

(b) and (c) Does not arise in view of reply to (a) above

[*English*]

Census of Physically Handicapped Persons

3650 SHRI VAMANRAO MAHADIK Will the Minister of HOME AFFAIRS be pleased to state

(a) when was the last census of the handicapped persons conducted,

(b) the percentage of the handicapped person of all categories in the total population of the country, and

(c) the percentage figures of the physically handicapped, deaf and dumb, mentally retarded and spastic population, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY) (a) and (b) During the house listing operations conducted in 1980 as part of the Census of India, 1981, informations on people who were totally blind, totally crippled and totally dumb was collected. The percentage of such physically handicapped people to total population of the country excluding Assam as per 1980 house listing operations was 0.17

(c) Information on deaf, mentally retarded and spastic population is not available from 1980 house listing operations. However, the percentage of totally blind, totally crippled and totally dumb to the total population are given state-wise (excluding Assam) in the statement enclosed

STATEMENT

India/State/ Union Territory	Percentage of			
	Totally Blind	Totally crippled	Totally Dumb	Totally Dumb
1	2	3	4	4
INDIA	0.07	0.06	0.04	0.04
1. Andhra Pradesh	0.07	0.06	0.06	0.06
2. Assam	*	*	*	*
3. Bihar	0.06	0.05	0.03	0.03
4. Gujarat	0.07	0.10	0.04	0.04
5. Haryana	0.06	0.04	0.03	0.03
6. Himachal Pradesh	0.09	0.06	0.10	0.10
7. Jammu & Kashmir	0.06	0.08	0.08	0.08
8. Karantataka	0.05	0.05	0.05	0.05

	India/State/ Union Territory	Percentage of			
		Totally Blind	Totally crippled	Totally Dumb	
	1	2	3	4	
9.	Kerala	0.03	0.05	0.05	0.05
10.	Madhya Pradesh	0.10	0.07	0.03	0.03
11.	Maharashtra	0.06	0.04	0.03	0.03
12.	Manipur	0.04	0.05	0.06	0.06
13.	Meghalaya	0.08	0.06	0.06	0.06
14.	Nagaland	0.07	0.07	0.22	0.22
15.	Orissa	0.11	0.08	0.05	0.05
16.	Punjab	0.05	0.04	0.02	0.02
17.	Rajasthan	0.14	0.06	0.04	0.04
18.	Sikkim	0.06	0.11	0.61	0.61

<i>India/State/ Union Territory</i>	<i>Percentage of</i>			
	<i>Totally Blind</i>	<i>Totally crippled</i>	<i>Totally Dumb</i>	
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	
19. Tamil Nadu	0.06	0.06	0.06	0.06
20. Tripura	0.07	0.07	0.07	0.05
21. Uttar Pradesh	0.08	0.04	0.04	0.03
22. West Bengal	0.05	0.06	0.06	0.07
UNION TERRITORIES				
1. A & N Islands	0.04	0.06	0.06	0.04
2. Aruanchal Pradesh	0.12	0.06	0.06	0.24
3. Chandigarh	0.02	0.04	0.04	0.02
4. D & N Haveli	0.09	0.06	0.06	0.07
5. Delhi	0.03	0.03	0.03	0.02

<i>India/State/ Union Territory</i>	<i>Percentage of</i>			
	<i>Totally Blind</i>	<i>2</i>	<i>Totally crippled</i>	<i>Totally Dumb</i>
<i>1</i>		<i>3</i>		<i>4</i>
6. Goa, Damnan & Dru	0.04	0.06		0.05
7. Lakshadweep	0.19	0.09		0.11
8. Mizoram	0.07	0.09		0.15
9. Pondicherry	0.08	0.05		0.05

*Census could not be conducted in 1981 owing to disturbed conditions prevailing there at that time. Hence the figures for Assam are not available.